

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 44553/2019

(Arising out of impugned final judgment and order dated 05-08-2019 in CRLA No. 5583/2016 passed by the High Court Of Judicature At Allahabad)

AFJAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 197925/2019 - CONDONATION OF DELAY IN FILING IA No.197926/2019 - EXEMPTION FROM FILING O.T.)

Date : 24-09-2021 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Dharnidhar Jha, Sr. Adv.
Mr. Jayesh Gaurav, Adv.
Ms. Diksha Ojha, Adv.
Mr. Ranjan Nikhil Dharnidhar, AOR

For Respondent(s) Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Let the appeal be listed along with appeal arising out of SLP (Cr1.) No.800 of 2020.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)